

given)

Declaration of Assets and Liabilities

		ear.2022
	I, Utpal son/daughter/wife of Sa	tyendra kumar singh
age	ged 35 years, belonging to Bihar Legislat	
serv	ervice and presently working as Marshal	************
give	ive herein below the details of the assets (immovable, movable, b	ank balance, etc.) of
mys	yself, my spouse and dependants*:	
A.	Details of movable assets (Assets in joint name indicating the extent of joint ownership	will also have to be

Sr. Description Self Spouse Dependant-1 Dependant-2 Dependant-3 No. Name(S) Name Name Etc. Name Cash (1) 60,000 (ii) Deposits In Banks, Financial Institutions And 72,000 Non-Banking Financial Companies (111) Bonds, Debentures and Nil Shares in companies (lv) Other financial institutions, NSS, Postal Nil Savings, LIC Policies, etc (v) Motor Vehicles car-1, (details of Two make, etc.) wheeler-(vi) Jewellery (give details of weight and Nil value) (vii) Other assets, such as values Nil of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil				
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil				
(v)	Others (such as interest in property)	Nil				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Oppartment (s)	Amount outstanding as on 34-04-2022
(a)	(i) Loans from Banks	SBI- Hajipur & BVM	9,00,000(Approx)
	(ii) Loans from financial institutions	Nil.	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil,	
	(b) dues to departments dealing with supply of water	Nil,	
	(c) dues to departments dealing with supply of electricity	Nil,	

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	(d) dues to departments dealing with telephones	Nil,	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil,	
	(f) Other dues, If any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	59,852 Assessment year-2021-2022 ACBPU5707F	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(III) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	Nil	

Personal Detail GPF/CPF/PRAN No. 110081285497 Gender (M/F) Date of Birth 6 1 1 9 8 (DD/MM/YYYY) Class/Group B (A/B/C) Cadre Bihar Legislative Assembly (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Vaishali I hereby declare that the above details are true to the best of my knowledge and belief. Signature Utfal Name of Employee: Place: Patna Designation: Marshal Department: Bihar Legislative Assembly 01-02-2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Utpal